NARMADA RIVER WATER DISPUTE

535. SHRI RAM SAHAI: SHRI NAND KISHORE BHATT:

SHRI JAGAT NARAIN:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the Narmada River water dispute has since been referred to a tribunal;
- (b) if so, by when the judges of the tribunal are likely to be appointed and whether the Madhya Pradesh Government had been consulted in this respect; and
 - (c) if not, he reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHE-SHWAR PRASAD): (a) Yes, Sir.

- (b) and (c) The Tribunal consisting of the following judges nominated by the Chief Justice of India was constituted on 6th October, 1969:—
 - (1) Shri Justice V. Ramaswami, the then Judge of the Supreme Court—(Chairman).
 - (2) Shri V. P. Gopalan Nambiar, Judge of the Kerala High Court—(Member).
 - (3) Shri G. C. Mathur, Judge of Allahabad High Court—(Member).

According to the provision of Section 4 of the Inter-State Water Disputes Act, 1956, the Chairman and members of the Tribunal are nominated by the Chief Justice of India from amongst the sitting Judges of the Supreme Court or of a High Court. The Act does not provide for any consultation with State Governments.

मंत्रीयों द्वारा विदेशों के दौरे

536. श्री जगदम्बी प्रसाद यादव : क्या श्रधान मंत्री यह बताने की कृपा करेंगी कि संसद् के पिछले सब की समाप्ति के पश्चात कितने संघीय मंत्री विदेश गए और उन्होंने कौन-कौन से देशों का दौरा किया और उनके हारा इन देशों की यादा करने का उद्देश्य क्या था ?

†[MINISTERS' VISITS ABROAD

to Questions

536. SHRI J. P. YADAV: Will the PRIME MINISTER be pleased to state the number of Union Ministers who went abroad after the propogation of the last Session of Parliament and the names of the countries visited by them and the purpose of their visists to these countries?

वित्त मंत्रालय में राज्य मंत्री (श्री पी० सी० सेठी): सूचना इकट्ठी की जा रही है और इकट्ठी होते ही सदन की मेज पर रख दी जायगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): The information is being collected and will be laid on the Table of the House as soon as available.]

IRRIGATION PROJECTS IN ANDHRA PRADESH

537. SHRI Y. ADINARAYANA REDDY: Will the Minister of IRRI-GATION AND POWER be pleased to state:

- (a) whether it is a fact that the World Bank has agreed to finance some Irrigation Projects in Andhra Pradesh;
- (b) if so, what are those projects; and
- (c) whether there is any order of priority in the assistance of the World Bank amongst these projects?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHE-SHWAR PRASAD): (a) Yes, Sir. The World Bank are considering proposals for financing three Irrigation Projects in Andhra Pradesh.

- (b) (i) Pochampad Project; (ii) Godavari Barrage; (iii) Krishna-Godavari Delta.
- (c) The World Bank has drawn up a programme for appraising these three projects depending on their conveninence as follows:—

Pochampad . . November, 1969 Godavari Barrage . February, 1970 Krishna-Godavari Delta March, 1970

†[] English translation.